

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O. A No. 231/94

Friday this the 22nd day of July, 1994.

CORAM:

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

V.Somanathan Pillai,
Elayakanathil,
Thekkethil,
Kandiyoor,
Mavelikkara -3.

.. Applicant

(By Advocate Mr.M.R.Rajendran Nair)

vs.

1. The Senior Superintendent,
Telegraphic Traffic, Ernakulam.
2. The Chief General Manager, Telecom,
Kerala Circle, Trivandrum.
3. Union of India, represented by Secretary to
Government, Ministry of Communications,
New Delhi. .. Respondents

(By Advocate Mr.K.Lakshminarayanan, ACGSC)

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

Applicant seeks a declaration that he is entitled to be considered for temporary status and regularisation in his turn.

2. Addl. Standing Counsel for respondents submits that applicant's request in this behalf is under consideration of the "Grievances Cell" of the department.
3. We record the submission. It is unnecessary to consider the application further and it is accordingly dismissed. No costs.

Dated the 22nd July, 1994.

P.V. Venkatakrishnan
P.V. VENKATAKRISHNAN

ADMINISTRATIVE MEMBER

Chettur Sankaran Nair
CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN